

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 16.11.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE DR. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : CP(CAA)/21(CHE)/2022
PETITION NUMBER : CA(CAA)/55(CHE)/2022
NAME OF THE PETITIONER(S) : Akhand Vanijya Pvt Ltd
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 230-232 of CA, 2013

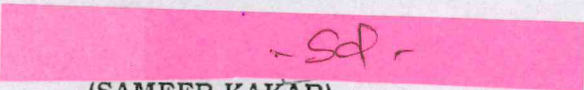
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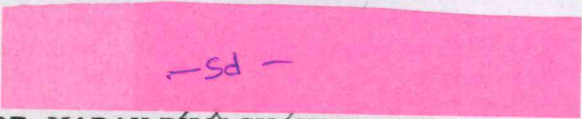
No representation for the Petitioner.

Mr. Palani, the representative of the Official Liquidator is present in person before this Tribunal.

It is seen from the record that OL report is available. However, RD report is awaited.

List this matter on **04.01.2023** for further hearing.


(SAMEER KAKAR)
MEMBER (TECHNICAL)


(DR. MADAN BHALCHANDRA GOSAVI)
MEMBER (JUDICIAL)